Dr. Aditi Choudhar)

D.H.J.S

Director (Academics)

Chairperson (Officiation)



No. DJA/Trz./JO-09/Cyber Crimes/1660/2023/99 c.

20th February, 2023

Email: diestai

To

1. The Principal District & Sessions Judge, HOs, Central, THC

The Principal District & Sessions Judge, South, Saket
 The Principal District & Sessions Judge, North-West, Robins

The Principal District & Sessions Judge, New Delhi, PHC
 The Principal District & Sessions Judge, East, KKD

6. The Principal District & Sessions Judge, Part, KKD

7. The Principal District & Sessions Judge, South-West, Dwurka

The Principal District & Sessions-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue
 The Principal District & Sessions Judge, South-East, Saket

The Principal District & Sessions Judge, North-East, KKD
 The Principal District & Sessions Judge, North-East, KKD
 Jr. The Principal District & Sessions Judge, West, THC

12. The Principal District & Sessions Judge, West, THC 12. The Principal District & Sessions Judge, Shahdam, KKD

Sub.: Orientation Course on Different Dimensions of Cyber Crimes (Optional) for Mixed Group of DHJS & DJS Officers

Respected Sir/Madam

As per the approved Training Calcudar for the year 2023, the Delhi Judicial Academy shall be conducting the subject Conference on 18th March, 2023 at Delhi Judicial Academy.

The proposed nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from stending the programme, be/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge, the exemption is required our uguest basis, in inflamination to that effect may be sent beto Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge

The nominated Judicial Officers may kindly be advised not to list any judicial work on 18th March, 2023, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards.

Enrl - As above

Yours faithfully,

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS : DELHI

'No 5092 -5/06 JOTP/Gaz/PDJ West/2023 Dated Delhi the 22/2/23

Copy forwarded for information and necessary action to :-The Judicial Officers concerned, West District, Tis Hazari courts, Delhi.

The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.

For uploading on LAYERS.

For uploading on centralized website through LAYERS.

Officer Incharge (Judicial Branch), West District Judge(Commercial Court)-02

Proposed Nomination List of Orientation Course on Different Dimensions of Cyber Crimes (Optional) for Mixed Group of DHJS & DJS Officers

18th March, 2023

| SI. | - Name of Officer | Present Posting | No | Civil/ Police District | Place of Posting |
|------|--|--|----------|---------------------------|---------------------|
| ixo. | | DHJS | | | |
| Т | Mr. Girish Kathpalia | Principal District & Sessions Judge, HQs | | Central | THC |
| 2 | Mr. Prem Kr. Barthwal | District Judge (Commercial Court) | 1 | South | Saket |
| 3 | Mr. Anin Bhardwai | Special Judge (PC Act) (CBI) | 5 | | Rouse Avenue |
| 4 | Mr. Nikhil Chopra | Coordinator, Delhi International Arbitration | | | DHC |
| S | Mr. Brilesh Kr. Gant | District Judge (Commercial Court) | 1 | * Shahdara * | KKD. |
| 6 | Mr. Manoj Kumar Nagpal | Special Judge (PC Act) (CBI) | 9 | | Rouse Avenue |
| 7 | Mr. Chandra Shekhar | District Judge (Commercial Court) | 2 | Bast | - KKD |
| 8 | Mr. Aigy Kr. Jain | District Judge (Commercial Court) | 3 | South-East | Saket |
| 9 | Ms. Neelam Singh | District Judge (Commercial Court) | 2 | South-Bast | Saket |
| 10 | Mr. Manol Kumar | ASJ (POCSO) | 1 | North-East | KKD. |
| 11 | Mr. Rakesh Pandit | ADI | 9 | Central. | THC |
| | Mr. Anil Kumar | Judge, Family Court | 2 | South-West | Dwarks |
| 13 | Mr. Davinder Kr. Jangala | ASI | 5 | New Delhi | PHC |
| | Mr. Kuldeep Naravan | Judge, Family Court | 2 | South-East | Saket |
| | Mr. Rakesh Kumar-II | ADI | -9- | Central | THE |
| | Mr. Lalit Kumar-u | Judge In-charge, Mediation Centre | ۳ | South | Saket |
| | Mr. Ajay Gulati-I | ADI | 2 | West | THC |
| 17 | | ADJ | 6 | West | THC |
| 19 | Mr. Rakesh Kumar-IV | PO MACT | 2 | West | THC |
| | | ASI | 3 | South-East | Saket |
| | Mr. Sonu Agnihotri Mr. Satish Kr. Arora | Special Judge (PC Act) (CBI) | 15 | JOHUP JAKE | Rouse-Avenue |
| | Mr. Sandero Gara | Judge In-charge, Mediation Centre | Ť | New Delhir | |
| | Mr. Hariyot Singh Bhalla | ASI | 1 | New Dehle | |
| 24 | | ASJ+Spl. Judgs (NDPS) | | South East | |
| | Mr. Arui Varma Mr. Sushant Changotra | Special Secretary, DLSA | 17 | -Ouni-mak | PHC |
| | Ms. Neha | ASJ (Special Fast Track Court) | - | South | Saket |
| 27 | Mr. Alok Shukla | ADI . | 7 | Central | THC |
| 27 | | ADI | 3 | East | -KKD |
| 29 | Mr. Rajesh Kumar Mr. Dinesh Kumar | ADI | 2 | South | Saket |
| 30 | | ADI | 5 | Central | THC |
| | Mr. Arun Kumar Garg Ms. Charu Glusta | ASJ (SC-POCSO) | 13 | North-Feet | KKD |
| 31 | Ms. Charu Gupta Ms. Bhavaa Kalia | POLC | 5 | 140tul-Dasi | Rouse Avenue |
| 32 | | ASJ (PTC) | Ť | South | Salcet |
| 33 | | PO MACT | Ť | West | THC |
| | Mr. Harvinder Singh | POLC | 3 | West | Rouse Avenue |
| 35 | Ms. Manisha Tripathy | ADI | 3 | Shahdara | KKD |
| 36 | Mr. Arun Goel | · ASJ (FTSC) (RC) | 1 | West | THC |
| 37 | Ms. Ankita Lal | ASJ (FTSC) (RC) | 2 | West | THC |
| 38 | Ms. Riya Guha Ms. Richa Parihar | ASJ (FTSC) (POCSO) | 1 | Central | THC |
| 39 | | ASJ (FTSC) (PGCSO) | H÷ | South-Bast | Saket |
| 40 | Ms. Prabh Deep Kaur | DAS (FISC) (FOCSU) | _ | Loompeast | 24001 |
| - | T | | - | East. | KKD |
| | Mr. Jitendra Pratap Singh | CMM | \vdash | | |
| | Ms. Shivani Chashan | CMM | ١. | South-East Central | Saket |
| | Mr. Anurag Dass | ACMM | 2 | | |
| 44 | Mr. Harjoet Singh Juspal | ACMM | 4 | | Rouse Avenue |
| 45 | Mr. Puneet Nagpal | ARC | 2 | Central | THC |

| SI. | Name of Officer | Present Posting | No | Civil/ Police | Place o Posting |
|-----|---|-------------------------------|-----|-----------------|--------------------|
| | Ma, Härshita Mishra | Socretary (Litigation), DSLSA | - | New Delhi | PHC |
| | Mr. Mindul Gupta | ACJ-cum-CCJ-cum-ARC | _ | Central | THC |
| 48 | Mr. T. Priyadarshini | - ACMM | - | South | Saket |
| | Ms. Neha Mittal | MM | 4 | Central | THC |
| | Ms. Amerdeep Kaur | Civil Judge | ΤĖ | New Delhi | PHC |
| | Mr. Vinod Joshi | · MM | 2 | Fast | KKD |
| 92 | (Ms, Seema Jamil | Pull Time Secretary, DLSA | | East | KKD |
| | Ms. Mann Shree | MM | 3 | New Delhi | PHC |
| 54 | Mis. Mansi Malik | MM | 3 | North-West | Robini |
| | Mr. Animesh Bhaskar Mani | MM | 13 | Shahdara | KKD |
| 56 | 70fr. Aiget Narayan | MM | 12 | Shahdara | KKD |
| | Mr. Rupinder Singh Dhiman | MM | ۱ĩ | North-East | KKD |
| | Ms. Swayam Siddha Tripathy | MM (Mahila Court) | Ť | South-West | Dwarks |
| | Ms. Charu Asiwal | Civil Judge | 3 | South-East | Salcet |
| | Mr. Umesh:Kumar | Civil Judge | 11 | South-East | Saket |
| | Mr. Rehül Verma | MM | 17 | South-East | Saket |
| | Mr. Vinik Jain | Full Time Secretary, DLSA | + | North-East | KKD |
| | Ms. Rishika Srivastava | Full Time Secretary, DLSA | 1 | Contral | · YHC |
| | Mr. Visvesh | MM (N) Agt) | 6 | Contral | THC |
| | Ms. Bharti Gare | MM | 9 | South-West | Dwarks |
| | Ms. Sakshi Jaiswal | MM (NI Apt) | 5 | Central | THC |
| | Ms. Apporva Rana | MM | | South-West | Dwarks |
| | Ms. Riffika Kansal | MM | 7 | North-West | Rohini |
| | Mr. Vilos Modeen | MM (NI Aet) | + | North-West | Rohini |
| | Mr. P. Blargay Rao | MM (NI Act) | 1 | West | THC |
| | Ms. Akanisha Gare | MM | 3 | South-East | Saket |
| | Mr. Raghay Sharma | MM (NI Act) Digital Court | 3 | South-East | Saket |
| | Ms. Shikha Chahal | MM (tri Act) Digital Court | líi | South-East | Saket |
| | Ms. Surbhi | MM (Mahila Court) | | South-West | Dwarka |
| | Ms. Vaishali Singh | Civil Judge | 3 | South-West | Dwarka |
| | Ms. Beeksha Sethi | MM | 3 | South-West | Dwarks |
| | Mr. Charan Salwan | Child Care Leave | - 3 | South-Fast | Saket |
| | Mr. Suithiest Singh | MM (NI Agt) | 3 | West | THC |
| | Ms. Anseza Bishnoi | MM (Mahila Court) | 5 | West | THC |
| | MsDivva Arora | MM (NI Act) | 1 | South-West | Dwarks |
| | Ms. Neha Sharma | Civil Judge | 1 | South-West | Saket |
| | Ms. Aditi Rao | MM (NI Act) | 3 | South-East | Saket |
| | Ms. Twinkle Chewie | MM (NI Act) | 2 | South-East | Saket |
| | Mr. Dry Saroha | Civil Judge | 6 | Central Central | THC |
| | Mr. Dev Sarona Mr. Ankur Panghal | Civil Judge MM | 6 | Shabdara | KKD |
| | Ms. Kanika Jain | MM (Mahila Court) | 10 | North-West | Rohini |
| | Mr. Avush Sharma | MM (Manila Court) | 2 | North-West | Rohini |
| | Mr. Milan Goel | MM MM | 3 | West West | Rohini |
| | Mr. Milan Goel Ms. Devanshi Janmeia | MM | 2 | West | |
| | Ms. Devanshi Janmeja Ms. Neha Kheria | | | | THC |
| | | MM (Mahila Court) | 1 | Central | THC |
| | Mr. Aakash Sharma | MM | 8 | West | THC |
| | Ms. Chitranshi Arora | Civil Judge | | South-East | Saket |
| 3 | Ms. Aayushi Saxena | MM (NI Act) | 1 | South | Saket |
| | Ms. Shivii Talwar | MM | 6 | Central | THC |
| | Ms. Yashdeep Chahal Ms. Pooja Yadav | MM | 1 | New Delhi | PHC |
| 16 | | MM (NI Act) | | Rast | KKD- |